

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

OA 505/94.

(2)

New Delhi, this the 05th day of April, 1994.

SHRI J.P.SHARMA, MEMBER(J)
SHRI S.R. ADIGE, MEMBER(A)

Shri Balwant Singh Rana,
S/o Shri Prabhu Singh,
Aged about 59 years,
R/o House No.256, Village & P.O. Khera Kalan,
Delhi-110082,
employed as :
Trained Graduate Teacher,
Govt. Boys' Sr. Secondary School,
Sarai Rohella, Delhi-35.

...Applicant

By advocate : Shri B.B.Raval, though not present.

Versus

Delhi Administration,
Through the Director of Education,
Delhi Administration, Old Secretariat,
DELHI.

...Respondent

O R D E R (ORAL)

SHRI J.P.SHARMA :

The case is listed under rule 5(4) of the Central Administrative Tribunal (Procedure) Rules, 1987 inasmuch as the objections have not been removed. By the Order of 15.3.94, time was given to the applicant to remove the objections. Since the objection has not been removed, the application is dismissed as defective.

Infolyte
(S.R. ADIGE)
MEMBER(A)

'Kalra'

Done
(J.P. SHARMA)
MEMBER(J)